

Reimbursement of operational cost of Cashew Project to Karnataka

2467. SHRI J.P. JAVALI: Will the Minister of FINANCE be pleased to state:

(a) whether Karnataka Government has submitted a proposal to the Government of India for reimbursement of Rs. 114.22 lakhs towards the operational cost of World Bank assisted multi-state-cashew project in operation in Dakshina Kannada District, Karnataka State from 1980-81 to 30th September, 1987; and

(b) if so, what are the reasons for the delay in reimbursing the amount to Karnataka, even though the World Bank has already reimbursed the said amount to the Government of India?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FA-LEFJRO): (a) and (b) An amount of Rs. 124.60 lakhs has been released as Additional Central Assistance to the Government of Karnataka on 7th September, 1988 in respect of the multi-state World Bank assisted Cashew project.

बाढ़ से बचने के लिए भारतीय राष्ट्रकों का पाकिस्तान की सीमा में प्रवेश

2468. श्री राम जेठमलानी :
सरदार जगजीत सिंह बरोड़ा :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सीमा के समीप स्थित गांवों के लगभग 300 से 400 निवासी पंजाब में हाल की आई बाढ़ के कारण सुरक्षित स्थान की तलाश करते हुये पाकिस्तान सीमा में प्रवेश कर गये थे ;

(ख) यदि हां, तो क्या सरकार ने सन्ने स्वदेश भेजने के लिए पाकिस्तान सरकार के साथ कोई पत्र-व्यवहार किया है ; और

(ग) इस संबंध में ब्यौरा क्या है ?

कामिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी. विदम्बरम्):

(क) जी नहीं, श्रीमान् ।

(ख) और (ग) प्रश्न नहीं उठता ।

Closure of MSK Mills, Gulbarga

2469. SHRI H. HANUMAN THAPPA: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that negotiations were held with the workers' representatives of MSK Mills, Gulbarga during the month of September, 1988;

(b) if so, what were the proposals given to the workers and what was the result of the negotiations, since the Mill is closed and whether it is a lay off or lock out or complete closure; and

(c) in case it is lay off, whether the workers are entitled to 50 per cent of the wages, and whether any wages have been paid to the workers ever since the closure of the Mills?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) and (b) Yes, Sir. After having further discussions with the trade unions by the management during October, 1988 an interim agreement was signed on 29-10-88 covering the following important points: —

(1) a long term work-load agreement shall be signed after negotiations and before the re-opening of the mill;

(2) linking 40 per cent of wages with productivity;